

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 15<sup>th</sup> January, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar  
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Appeal No.3/2015 & M.A.No.17/2015	M/s Genex Industries Ltd. Vs. Punjab Pollution Control Board & Anr.	Mr. Praveen Kr. Singh, Adv. For the Appellant.	
2.	Original Application No.07/2015.	Vijay Vinod Sharma Vs. Sanatan Dharrma Sabha Laxmi Narayan Temple Trust & Ors.	Mr. G.K.Bansal, Adv. For the Applicant.	
3.	Original Application No.09/2015.	G.L.Verma Vs. DDA & Ors.	Mr. G.L.Verma, Applicant in Person.	
<b>FOR COMPLETION OF PLEADINGS</b>				
4.	Original Application No.188/2014 & M.A.No.29/2015.	Toxics Links Vs. U.O.I & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant. Mr. Vivek Chib & Mr. Asif Ahmed Advs. For R-1. Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB For R-2. Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. For R-3. Mr. Shurodeep Roy, Adv. For R-7. Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. For R-8 & 37. Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39. Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42. Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16. Mr. Vasudha Zubhi, Adv. For R-17. Mr. Jayesh Gaurav, Adv. For R-18 & 47. Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49.	

			<p>Mr. Sunny Choudhry, Adv. for R-21.  Mr. Tayenjam Momo Singh, Adv, for R-22.  Mr. Pragyan Pradip Sharma, Adv. For R-23.  Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25.  Mr. Anant A. Pavgi, Adv. For R-30 &amp; 59.  Mr. Mukesh Verma, Adv. For R-31.  Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Advs. For R-32.  Mr. Guntur Prabhakar, Adv. For R-34.  Mr. Avijit Roy, Adv. For R-36.  Mr. Arif Sikander Mir, Adv. For R-46.  Mr. C.D.Singh, Adv. For R-50.  Mr. Ranjan Mukherjee, Adv. For R-51.  Mr. Rahul Verma, Adv. For R-60.  Ms. Savitri Pandey Adv. For R-61.  Mr. Amit Agarwal, Adv. For State of W.Bengal.  Mr. Rudreshwar Singh, Adv. For State of Bihar &amp; BSPCB.  Ms. Shubham Mahajan, Adv. For State of Daman &amp; Dui &amp; PCB.</p>	
<b>FOR HEARING</b>				
5.	Original Application No.164/2013. (National Restaurant Association of India)	Pankaj Sharma Vs. MoEF & Anr.	<p>Ms. Sumedha Dua, Adv. for the Applicant.</p> <p>Mr. Vikas Malhotra and Mr. M.P. Sahay, Advs. For R-1.  Mr. Biraja Mahapatra, Adv. for R-2.  Mr. B. Shekhar, Adv. for R-3.  Ms. Divya Pandey Adv. For R-3A.  Mr. Dhruv Mehta, Sr. Adv. &amp; Mr. Pratap Shanker, Adv. for R-5.  Mr. Sanjay Gupta, Adv. For R-31.  Mr. Pravin H. Parekh, Sr. Adv. &amp; Mr. Ajay. K. Singh Adv. For R-32.  Mr. Sanjeev Kr. Adv. For R-33.  Mr. M.K. Sharma, Adv. For Delhi Cantonment Board.  Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-36.</p>	
6.	Original Application No. 64/2014 & M. A.No.137/2014.	Rahul Shukla V/S Triveni Engineering & Industries Ltd. Ramkola Unit.	<p>Mr. M.C. Mehta &amp; Mr. Ajay Sipahiya, Advs. for the Applicant.</p> <p>Mr. Chetan Sharma, Sr. Adv. &amp; Ms. Anunaya Mehta, Adv. For R-1.  Mr. Abhishek Paruthi, Adv. &amp; Mr. S.L. Gundli, Sr. LO (CPCB), Adv. For R-2.  Mr. Pradeep Misra &amp; Mr. D.K. Dhayani, Advs. for R-3.  Ms. Savitri Pandey, Adv. for Respondent No. 4 &amp; 5.</p>	